

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:351

ANSWERED ON:06.12.2013

HONORARIUM TO ANGANWADI WORKERS

Ahir Shri Hansraj Gangaram;Raghavendra Shri B. Y.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether any proposal to hike the honorarium of Anganwadi workers under Integrated Child Development Services (ICDS) Scheme in the country is under consideration of the Government;
- (b) if so, the details thereof along with the present status of the such proposal;
- (c) whether the Government proposes to bring the said workers at par with the Government employees in terms of salary, allowances and other facilities;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): No such proposal is under consideration of the Government.

(c),(d) & (e): The Integrated Child Development Services (ICDS) Scheme envisages the Anganwadi Workers & Helpers as "honorary workers" from the local community who come forward to render their services, on part time basis, in the area of child care and development. Being honorary workers, they are paid monthly honoraria as decided by Government from time to time. Hence, no such proposal to bring the said workers at par with the Government employees in terms of salary, allowances and other facilities, is under consideration of the Government.